

gestions from the various trade unions?

Shri Abid Ali: Yes, Sir. After publishing the draft rules in the Gazette, we consulted the State Governments and other Ministries and also the organisations of workers and employers.

Shri S. C. Samanta: At present the cess for the Rescue Committee is collected through the Railway Administration. When there is much traffic by road and by sea, may I know how these cesses are proposed to be collected?

Shri Abid Ali: This is also being considered—how to make the collection more properly. All these difficulties are taken into account.

Shrimati Renu Chakravarty: The hon Minister has replied that the rules will be enforced in Parasia and Singarem coalfields as soon as possible. May I know exactly what is standing in the way of the possibility of enforcing these rules at an early date?

Shri Abid Ali: I have submitted already that these rules were published and opinions were invited. In the light of the criticisms received, the rules were re-drafted, and now, the final draft has been submitted to the Law Ministry. As soon as the legal formalities are gone through, they will be put into force.

Uranium Mill in Bihar

***2052 Shri Ram Krishan Gupta:** Will the Prime Minister be pleased to state at what stage is the plan to set up a uranium mill in Bihar?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The question of setting up a uranium mill in Bihar is under active consideration. Some preliminary tests on the ore deposits have been carried out and processes are being tried out at Trombay on a pilot plant scale. A project report based on the results of these with detailed specifications of equipment, will be prepared by end of September this year.

Shri Ram Krishan Gupta: May I know whether a decision has been taken so far for the location of this plant?

Shrimati Lakshmi Menon: The details regarding the location of the plant etc., are still under investigation.

Shri Ram Krishan Gupta: May I know the approximate capacity of the mill proposed to be set up?

Shrimati Lakshmi Menon: The plant will be designed to process about 500 tons of uranium ore per day with a provision for expansion to about 1,000 tons per day.

Weavers Co-operatives in Bihar

***2053. Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Government of Bihar have approached Central Government for additional funds to reimburse the rebate claims to weavers' co-operative societies;

(b) whether it is a fact that due to a heavy production of handloom cloth in the State through the cooperative societies the State Government is unable to meet the rebate obligations with the sum allotted for the purpose; and

(c) the steps taken by Central Government to meet the situation?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The State Government had reported that the amounts allotted for rebate were insufficient and that there was an accumulation of unpaid rebate claims.

(c) An amount of Rs. 28 lakhs was sanctioned to the Bihar State Government to meet expenditure on arrears rebate claims upto 31-3-1958.

Pandit D. N. Tiwary: What was the demand of the Bihar Government for meeting this?